

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 9th JULY, 2026

No. 179 A: Mr. Purushottam Kumar Goswami, District & Additional Sessions Judge, Hazaribagh is hereby vested with the additional powers of Special Judge, Land Acquisition cases at Hazaribagh for deciding cases under Section 18 of the Land Acquisition Act, 1894 pertaining to Railway Development Project and widening/expansion of National Highway Project of the local limits of Hazaribagh District.

By order of the Court,

Sd./- **Satya Prakash Sinha**

Registrar General

Memo No. 2815 / Apptt.

Dated Ranchi the 09/07/2026

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand. Doranda, Ranchi / the Principal District & Sessions Judge, Hazaribagh/the Officer concerned, for information and needful and the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 09th JULY, 2026

No. 180 A : Sri Manish Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad, is hereby transferred and posted as Additional Judicial Commissioner, Ranchi, with immediate effect.

He will not be admissible to Transfer Allowance / Disturbance Allowance as he has been transferred on his request/representation.

By order of the Court
Sd/-(Satya Prakash Sinha)
Registrar General

Memo. No. 2816 /Apptt.

Dated Ranchi, the 09th July, 2026

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Dhanbad, Ranchi / the Principal District & Sessions Judge, Dhanbad / the Judicial Commissioner, Ranchi and the Officer concerned for information and needful/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General